

DIVISION BENCH
COURT - II

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1136(KB)2018
IA(I.B.C)/684(KB)2024,
IA(I.B.C)/334(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	CALCUTTA TRADING CENTER VS OTTO PROJECTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Nirmalya Dasgupta, Adv.] For the Liquidator

Mr. Jitendra Patnaik, Adv.]

Ms. Kiran Sharma, Adv.] For Meacon Ltd.

Ms. Devanshi Prasad, Adv.]

Mr. Arijit Basu, Adv.] For Responedent Nos. 1 to 8 in IA 334 of 2022
] For RSP in IA 684 of 2024

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. **IA(I.B.C)/684(KB)2024:**
 - a. Heard at length, **Reserved for orders.**
 - b. Convenience note if any, be furnished within a period of three days'.
3. **IA(I.B.C)/334(KB)2022:**
 - a. List the matter on **26.08.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**